

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.9/BB/ 2017 SI. No. 44/2017	-	For filing written submission-s	Rule-4 of IB	IDAC Solutions Pvt. Ltd. Vs Liquid Space Entertainment Pvt. Ltd.,

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) Shreyas. A
9036118414
for UGB AMOCIATES

Petitioners

Sama)

Counsel for petitioner is present. Counsel for respondent/corporate debtor is also present. He has filed written submissions.

The matter is reserved for orders.

MEMBER (T)

MEMBER (J)